

**Central Administrative Tribunal
Ernakulam Bench**

**CP(C) No.180/00119/2017
in OA No.922/2015**

Tuesday, this the 30th day of October, 2018

C O R A M

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. L.G.Jayanandan Nambiar, aged 54
S/o A.K.Govindan Nambiar
1B27, Dawson Vihar
Thykooodam, Vytila, Cochin-682 019
now working as Tindal of Lascar
Naval Ship Repair Yard
Southern Naval Command,
Cochin-682 004.
2. T.P.Sudheesh Kumar, aged 45,
S/o Padmanabhan, Thareparambil House
P.D.Road, Palluruthy, Cochin-682 006
now working as Tindal of Lascar
Naval Ship Repair Yard
Southern Naval Command,
Cochin-682 004.
3. M.R.Radhakrishnan, aged 44
S/o Raman M.N.,
Manthantha House
Elamkunnapuzha, Ernakulam-682 503
now working as Tindal of Lascar
Naval Ship Repair Yard
Southern Naval Command,
Cochin-682 004.
4. B.Mohan, aged 51,
S/o B.K.Balan, B2 Galaxy Luxor
St. Sebastian Road, Kumaranasan Nagar
Vytila, Cochin-682 019
now working as Tindal of Lascar
Naval Ship Repair Yard
Southern Naval Command,
Cochin-682 004.
5. A.K.Sreekumar, aged 47
S/o C.Kumaran, Aravanparambil House
Kaitharam P.O. North Parur-683 519

now working as Tindal of Lascar
 Naval Ship Repair Yard
 Southern Naval Command,
 Cochin-682 004.

6. M.S.Suresh, aged 50,
 S/o Late M.K.Sekharan
 Madhavappillil House
 Nettoor P.O., Ernakulam-682 040
 now working as Tindal of Lascar
 Naval Ship Repair Yard
 Southern Naval Command,
 Cochin-682 004.

Petitioners

[Advocate: Mr. E.M.Joseph – Not present)]

versus

1. Abhay Reghunath Karve, AVSM
 Flag Officer Commanding-in-Chief
 Southern Naval Command
 Cochiin – 682 004.

2. Mr.Sanjay Mitra
 Union of India represented by
 the Secretary
 Ministry of Defense
 New Delhi-110 001

Respondents

[Advocate: Mr.N.Anilkumar, Sr.PCGC

This OA having been heard on 30th October, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

None is present on behalf of the petitioners. Learned Standing Counsel for respondents submits that the order has been fully complied with.

2. In view of the aforesaid submission, the CPC) is closed and notices discharged.

(Ashish Kalia)
 Judicial Member

(E.K.Bharat Bhushan)
 Administrative Member

aa.

Annexures produced on behalf of the petitioner:

Annexure P1: Copy of the order dated 1.3.2017 in OA 922/2015 of the CAT, Ernakulam Bench.

Annexure P2: Copy of the Lawyer notice dated 25.8.2017 issued to the respondents